COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 138 OF 2015

Dated: 13th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation Versus Central Electricity Regulatory Commission & Ors.			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s) :	Ms. Ra Mr. Sh	G. Ramachandran anjitha Ramachandran ubham Arya Ilkit Agarwal	
Counsel for the Respondent(s) :		shnu S. Pillai for K. Chaturvedi for R-2	
	Mr. Ra	win Dubey for R-3	

<u>ORDER</u>

As agreed by the learned counsel appearing for the parties, list the matter for hearing on <u>19-09-2018</u>.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member